

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat).

ORDER

No 557 DATED 14.09.2009

After considering the comparative merit, seniority and suitability Head Assistants / Senior Assistants and Junior Assistants working in the Subordinate Courts of Jammu Division, the following officials are promoted temporarily in the interest of administration:-

- I) M/S Avtar Krishan Sidh and Mohammad Sadiq, Head Assistants are temporarily promoted as Section Officers in the grade of Rs.7450-11500 (pre-revised).
- II) M/S Lal Din, Bharat Chand, Bhagwan Singh and Gh. Nabi Lone all Senior Assistants, are temporarily promoted as Head Assistants in the grade of Rs.5000-8000 (pre-revised).
- III) M/S Shakti Kumar, Junior Assistant is temporarily promoted as Senior Assistant in the grade of Rs.4000-6000 (pre-revised).

M/S Shakti Kumar is granted conditional temporary promotion subject to the condition that he shall improve his qualification by completing his graduation within a period of five years, failing which he shall have to revert back to the present posts of Junior Assistant.

Consequent upon such promotions the following transfers and postings of Section Officers/ Head Assistants/ Sr. Assistants and Junior Assistants of Jammu Division are made in the interest of administration:

- 1) Mr. Avtar Krishan Sidh, (Nazir)/HA Munsiff Court, Basohli, upon his promotion as Section Officer, is transferred and posted as Section Officer, Principal District & Sessions Judge's Court, Jammu, against available vacancy.
- 2) Mr. Mohammad Sadiq, Head Assistant (Records), PDJ Court, Jammu, upon his promotion as Section Officer, is

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transferred and posted as Section Officer, PDJ Court, Rajouri, against available vacancy.

- 3) Mr. Piār Singh, Section Officer attached with PDJ Court, Ramban, is transferred and posted as Section Officer, PDJ Court, Jammu against available vacancy.
- 4) Mr. Nabi Bakshi, Section Officer, PDJ Court Udhampur and Abdul Gani Manhas, Section Officer, PDJ Court, Bhandarwah shall swap their place of postings.
- 5) Mr. Lal Din, Cr. Clerk, CJM Court, Kathua, upon his promotion as Head Assistant, is transferred and posted as Nazir/HA, Munsiff Court, Mahore against available vacancy.
- 6) Mr. Bharat Chand, Civil Clerk, Addl. Distt. Judge (Anticorruption) Jammu, upon his promotion as Head Assistant, is transferred and posted as Head Assistant, Munsiff Court, Basohli, vice Avtar Krishan Sidh.
- 7) Mr. Bagwan Singh, Reader, Sub Registrar Court, Jammu upon his promotion as Head Assistant, is transferred and posted as Nazir/HA, Munsiff Court Bani, against available vacancy.
- 8) Mr. Gh. Nabi Lone, Cr. Clerk, PDJ Kishtwar, upon his promotion as Head Assistant, is transferred and posted as Nazir/HA. Munsiff Court Gandoh, vice Mujeeb Ahmad Tak.
- 9) Mr. Mujeeb Ahmad Tak, Nazir/HA, Munsiff Gandoh is transferred and posted as Head Assistant (Records) PDJ Court, Jammu vice Mohammad Sadiq.
- 10) Ms. Shamshada Bano, Reader/Civ. Clerk (HA), 3rd Addl. Distt. Judge (TADA/POTA) Jammu and Mohammad Yousuf Baroo Nazir/HA Munsiff R.S.Pora shall swap their place of posting.
- 11) Mr. Sharan Paul Singh, Nazir/HA, PDJ, Reasi is transferred and posted as Nazir/HA, Munsiff Court Gool vice Balwant Singh.
- 12) Mr. Balwant Singh, Nazir/HA, Munsiff Court Gool is transferred and posted as Nazir/HA, CJM Court, Jammu vice Pardeep Kumar Sharma.

Done

- 13) Mr. Pardeep Kumar Sharma, Nazir/HA CJM Court Jammu is transferred and posted as Nazir/HA PDJ, Reasi vice Sharan Paul Singh.
- 14) Mr. Shakti Kumar, Civil Clerk, Munsiff Court Bishnah, upon his promotion as Sr. Assistant, is transferred and posted as MACT Ahlimad, PDJ Court, Bhaderwah vice Jagdish Chander Kotwal.
- 15) Mr. Jagdish Chander Kotwal, MACT Ahlimad, PDJ Court Bhaderwah, is transferred and posted as Nazir, P&T Magistrate, and Jammu vice Mr. Satish Singh Slathia.
- 16) Mr. Satish Singh, Nazir, P&T Magistrate Jammu is transferred and posted as Civ. Clerk, Addl. District Judge Court, Udhampur vice Mr. Abdul Qayoom.
- 17) Mr. Abdul Qayoom Civil Clerk Addl. Distt. Judge Udhampur is transferred and posted as Cr. Clerk, PDJ Court, Rajouri vice Ved Parkash.
- 18) Mr. Ved Parkash, Cr. Clerk PDJ Court, Rajouri is transferred and posted as Sr. Asstt. Electricity Magistrate, Jammu vice Rashid Ahmad Khan.
- 19) Mr. Rashid Ahmad Khan Sr. Asstt. Electricity Magistrate Jammu is transferred and posted as Cr. Clerk CJM Court, Kathua vice Lal Din.
- 20) Mr. Subash Chander, Reader, P&T Magistrate Jammu, and Kesar Chand, Reader Addl. Distt. Judge's Court Doda shall swap their place of postings.
- 21) Mr. Omaishwar Singh, Nazir, Railway Magistrate, Jammu and Mr. Shakti Kumar Parihar, Nazir, Sub Judge Court Kishtwar shall swap their place of postings.
- 22) Mr. Shiv Kumar, Sr. Assistant, Sub Judge Court Ramban is transferred and posted as Reader, Sub Registrar Court, Jammu vice Mr. Bhagwan Singh.
- 23) Mr. Sanjay Kumar, Sr. Asstt. Sub Judge Court Batote, is transferred and posted as Civ. Clerk Addl. Distt. Judge (Anticorruption) Jammu vice Mr. Bharat Chand.

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- 24) Mr. Sanjeev Dogra, Sr. Asstt (Records) PDJ Court, Jammu is transferred and posted as Reader, Munsiff Court R.S.Pura vice Roop Chand.
- 25) Mr. Roop Chand, Reader, Munsiff Court R.S.Pura is transferred and posted as Cr. Clerk PDJ Kishtwar vice Mr. Gh. Nabi Lone.
- 26) Mr. Mohammad·Yousuf Malik, Nazir/Reader, Munsiff Court Kishtwar and Mr. Zulfiqar Ali Shah Reader, PDJ Ramban shall swap their place of postings.
- 27) Mr. Bishamber Dass Sr. Asstt. presently attached with Munsiff Bani shall join back to his previous place of posting as Nazir Mobile Magistrate, Kathua.
- 28) Ms. Pamma Kumari, Civil Clerk, City Judge Jammu and Romesh Chander, Reader, Munsiff ,Katra, shall swap their place of postings.
- 29) Mr. Bhushan Lal, Reader, PDJ Kishtwar and Nishi Kant Jalotra, Nazir Munsiff Thatri shall swap their place of postings.
- 30) Ms. Shaida Bano, Civil Clerk PDJ, Kishtwar and Daleep Kumar, Reader, Munsiff Thatri shall swap their place of postings.
- 31) Mr. Makhan Lal, Reader/SA Munsiff, Mahore and Mohd. Javed Mir, Reader, Sub Judge Reasi shall swap their place of posting.
- 32) Mr. Ajit Kumar, Cr. Clerk, Sub Judge, Kishtwar is transferred and posted as Copyist, Munsiff, Thatri against available vacancy.
- 33) Mr. Abdul Hafeez Bhat, Copyist, CJM Doda is transferred and posted as Cr. Clerk, Sub Judge Kishtwar vice Ajit Kumar.
- 34) Mr. Joginder Lal, Civ. / Cr. Clerk, Munsiff, Kathua and Rekha Rani, Civ. Clerk Munsiff, Hiranagar shall swap their place of postings.
- 35) Ms. Sushma Raina, Asstt. Record Keeper, PDJ Jammu and Reeta Devi Registration Clerk (JA), Sub Registrar, Jammu shall swap their place of posting.

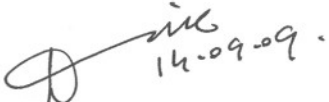
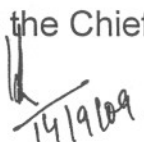

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36) Mr. Vivek Kumar J.A, PDJ, Udhampur may be transferred and posted as Civil Clerk, Munsiff Chenani against available vacancy.

Note: All Presiding Officers shall ensure that transferees are relieved at the earliest and in any case not beyond 25.09.2009. Any violation shall indicate lack of control over office and viewed seriously.

The Principal District & Sessions Judges shall personally monitor the implementation of the order.

By Order


(Abdul Wahid)
Principal Secretary to
Hon'ble the Chief Justice

14/9/09. 
14/9/09

No 3765-3811/PSY Dated:- 14.09.2009

Copy to:-

- 1) Registrar General, High Court of J&K, Srinagar
- 2) Registrar Vigilance, High Court of J&K Srinagar
.... for information.
- 3-11) Prpl District & Sessions Judge, Jammu/ Rajouri/ Samba/ Poonch/
Kathua/Udhampur/Reasi/ Bhaderwah/ Kishtwar/ Ramban/.
12. Addl Distt. Judge (Anticorruption) Jammu
13. 3rd Addl. Distt Judge (TADA/ POTA), Jammu
- 14-15. Addl Distt Judge, Udhampur/ Doda
16. Addl. Distt Judge (Matrimonial cases) Jammu.
- 17-26. CJM/ Sub Judge/ Jammu/ Kathua/ Udhampur/ Reasi/ Bhaderwah/
Kishtwar/ Ramban/ Rajouri/Reasi/ Doda
27. Railway Magistrate Jammu.
28. P&T Magistrate Jammu
29. Electricity Magistrate, Jammu
30. Distt Mobile Magistrate, Kathua
31. City Judge, Jammu.
32. Sub Registrar, Jammu.
- 33-46) Munsiff Mahore/ Basoli/ Bani/Gandoh/ R.S Pura / Gool /Bishnah /
Kishtwar/ Katra /Thatri / Mahore/ Kathua/ Hiranagar /Chenani.

.....for information and necessary action.

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(Abdul Rashid Bulbul)
Joint Registrar

14/9/09